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569. SHRI L. R. NAIK: SHRI S. W. DHABE: SHRI SATCHIDANANDA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of High Court judges in each State and Union Territory; and

(b) the number, out of them, who belong to the Scheduled Castes and Scheduled Tribes?

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THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b) A statement containing the information received from the various High Courts in March-April, 1978 is attached.

## Statement

Number of High Court Judges in each State and Union Territory and number out of them, who belong to Scheduled Castes and Scheduled Tribes

Name of the High Cou	art No. of Judges i	No. of Judges be	No. of Judges belonging to	
Name of the right Cot	position	Scheduled Castes	Scheduled Tribes	
1. Allahabad	. 48		••	
2. Andhra Pradesh .	. 17	1	••	
3. Bombay	. 29	••	••	
4. Calcutta	. 40	1	••	
5. Delhi	. 18	•		
6. Gauhati	. 5	•		
7. Gujarat	. 12	••	••	
8. Himachal Pradesh	2	••	••	
9. Jammu and Kashmir	. 4	••	••	
o. Karnataka	. 16	. 1		
1. Kerala	. 16	••	••	
12. Madhya Pradesh	. 20	••	••	
3. Madras	. 18	ī		
4. Orissa	. 8	Tel	no la marie de la company	
5. Patna	. 27	••	••	
6. Punjab and Haryana	. rø	• • •	••	
7. Rajasthan	. 13	••		
8. Sikkim	. 2	••	••	
	313	4	••	